GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:1317 ANSWERED ON:28.07.2015 Benefits to Differently Abled P. Shri Nagarajan

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has any proposal to provide concessions to differently abled persons for purchasing a car;

(b) if so, the details thereof; and

(c) the number of beneficiaries extended such concession/benefits for the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a)&(b): Yes Madam,

The Ministry of Finance has allowed the concessional rate for excise duty as against the applicable rate on cars being able to be driven by the physically differently abled; or which has been suitably designed to be able to be driven by physically differently abled persons.

In order to avail this concession, intended beneficiary is required to take Eligibility Certificate to be issued by Department of Heavy Industry, as per prescribed guidelines.

(c): the number of beneficiaries extended such concession/benefits for the last three years, State-wise is annexed.

State-wise (including UT) list of differently abled person who have availed/have been issued Excise Duty Concession Certificate during the last three years [2012, 2013, 2014 & 2015(upto 20.07.2015)].

SI.No. State 2012 2013 2014 2015 upto 20.07.2015 1. Andaman & Nicobar Island (UT) - - - -2. Andhra Pradesh 07 05 07 06 3. Arunachal Pradesh - - - -4. Assam - - - -5. Bihar - - - -6. Chandigarh (UT) 04 08 03 02 7. Chhattisgarh - - 01 01 8. Dadra and Nagar Haveli (UT) - - - -9. Daman and Diu (UT) - - - -10. Delhi 11 07 08 05 11. Goa - - - -12. Gujarat - 02 - 08 13. Haryana 03 07 02 05 14. Himachal Pradesh 02 01 -15. Jammu and Kashmir 02 - - -16. Jharkhand - - 01 01 17. Karnataka - 02 08 06 18. Kerala 02 06 03 01 19. Lakshadweep (UT) - - - -20. Madhya Pradesh 02 02 04 02 21. Maharashtra 01 01 03 10 22. Manipur - - - -23. Meghalaya - - - -24. Mizoram - - - -25. Nagaland - - - -26. Odisha[Orissa] - - 03 01 27. Puducherry (UT) - - - -28. Punjab 02 03 - 04 29. Rajasthan 05 01 07 06 30. Sikkim - - 01 -31. Tamil Nadu 03 05 04 06 32. Telangana - - - 01

33. Tripura - - - 34. Uttarakhand 01 - - 35. Uttar Pradesh 03 12 02 05
36. West Bengal - - - Total 46 63 58 70
